

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1449

ANSWERED ON:21.08.2012

SALWA JUDUM

Das Gupta Shri Gurudas;Maadam Shri Vikrambhai Arjanbhai;Tarai Shri Bibhu Prasad

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the States where Salwa Judum is still in existence;
- (b) whether the movement has achieved its desired result;
- (c) if so, the details thereof;
- (d) the legal status of the same as on date;
- (e) whether the Salwa Judum has been banned by the Supreme Court;
- (f) if so, whether some States including Chhattisgarh have not complied with the said order; and
- (g) if so, the details thereof along with the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (g): The 'Salwa Judum' movement started in Chhattisgarh and has since run its course and ceased to exist.

The Hon'ble Supreme Court in its order dated 05.07.2011 had inter-alia given directions to the State Government of Chhattisgarh to take all appropriate measures to prevent the operation of any group, including but not limited to Salwa Judum and Koya Commandos, that in any manner or form seek to take law into private hands, act unconstitutionally or otherwise violate the human rights of any person.

On 18.08.2011, the Government of Chhattisgarh had submitted a compliance report in respect of the aforesaid order of the Hon'ble Supreme Court. The matter is still sub-judice.